

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

23

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 02.07.2019

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER : MA/343/2019
PETITION NUMBER : CP/193/IB/2018
NAME OF THE PETITIONER(S) : Sundaresan Nagarajan RP (P Dot G Constructions Pvt Ltd)
NAME OF THE RESPONDENT(S) : Sai Trading & Interiors & 2 others
UNDER SECTION : Sec 43, 45 & 49 of IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

S.SELVA THIRAJU MURUGAN
Advocate

for R1 R2
filed by me
2/7/19

Ravi Rajagopal

Counsel for RP

Ravi

ORDER

Counsel for the Applicant is present. Counsel for R1 & R2 is present, submitted that he will file the reply in the Registry. The Counsel for R1 & R2 is directed to serve copy of reply along with documents relied upon to the other side. The Counsel for the Applicant is directed to file Rejoinder, if any.

It has been submitted by the Counsel for the Applicant that notice has been served on R3, and has filed the acknowledgment, and the same is placed on record. Service against R3 is held sufficient. Therefore, R3 is proceeded **ex-parte**. Put up on **19.08.2019** at **10.30 A.M.**

-sd-

(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)